

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/130/ (IB)/2017
NAME OF THE PETITIONER(S) : N. NAGARAJAN
NAME OF THE RESPONDENT(S) : AUROMIRA BIOPOWER INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Deepa.M
for Adv. B. Shanaraj

Counsel for Petitioner

Deepali

§ RAJARAO

Counsel for Respnt

[Signature]

ORDER

Counsel for petitioner present and submitted that against the respondent there is an application filed u/s Sec.9 of the IB Code which is pending. The Registry is directed to verify from the records and put up the same for passing appropriate order. The matter is adjourned to 02.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)